

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

CP-288/2015

**IN THE MATTER OF:**

M/s. Baweja Realtech. (P) Limited

..... PETITIONER

**SECTION :**

Under Section 391, 392 & 394

**Order delivered on 08.8.2017**

**Coram :**

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent

: -


For ROC, Delhi

: Mr. Manish Raj, Company Prosecutor

**ORDER**

Learned Counsel for the petitioner is present. Ld. Representatives on behalf of the RD & OL have no objection to the approval of the Scheme.

Heard, Order reserved.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
08.8.2017